

# Newsletter

e-Committee, Supreme Court of India

**ENABLE  
AND  
EMPOWER**



## Key Updates

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## Strengthening Judicial Tech: e-Committee Empowers 6,289 stakeholders in July 2025





In a significant stride toward modernizing India's judicial infrastructure, the e-Committee conducted 52 outreach and training programs across judicial academies nationwide during July 2025. These sessions reached an impressive 6,289 participants, including judicial officers, technical staff, court personnel, newly appointed judges, advocates, and their clerks. The training modules focused on critical aspects of courtroom technology and digital operations, such as:

- Hardware and software maintenance

- Digitization of court records
- Data replication and monitoring
- Operation and upkeep of video conferencing systems

By equipping legal professionals with hands-on knowledge and practical tools, the initiative ensured that the technical backbone of the courts remains robust, responsive, and future-ready. This outreach reflects the e-Committee's ongoing commitment to fostering digital excellence and operational efficiency across the judiciary.



## Meghalaya Judicial Academy Elevates Digital Skills of Judiciary and Legal Professionals



In a significant move to modernize the state's legal framework, the Meghalaya State Judicial Academy facilitated a comprehensive training session on 25th July 2025 aimed at enhancing the technological skills of both judicial officers and legal practitioners.

**Computer Skill Enhancement Programme Level 1 and 2"** (ECT\_13\_2025), was held for 04 Judicial Officers of District Judiciary. The training was expertly facilitated

by System Officer Daisy Laishram. The curriculum was designed to provide a deep dive into essential digital tools, covering a wide range of topics including:

- Software and Hardware: Fundamentals of computer systems
- Office Suites: Utilizing productivity software
- PDF Tools: Managing and editing PDF documents

- **Speech-to-Text Software:**  
Leveraging technology for efficient documentation

- **Video Conferencing:** Conducting virtual court proceedings

Simultaneously, the Academy addressed the needs of practicing lawyers by hosting two parallel sessions for a group of 25 Advocates and Advocate Clerks. These workshops were led by Mr. Shyambor Marpna, an Advocate Master Trainer. The programs included:

**Advocate/Advocate Clerk eCourts Programme at District Headquarters (ECT\_4\_2025)**, which focused on practical applications for the digital courtroom, such as e-filing procedures, the use of ECMT, and video conferencing.

**Computer Skill Enhancement Programme Level 1 and 2 for Advocate/Advocate Clerk (ECT\_12\_2025)**, which provided foundational and intermediate computer skills essential for modern legal practice.



## Empowering High Court Staff: Odisha Judicial Academy's training programme on Paperless Judicial Systems



On July 26, 2025, the Odisha Judicial Academy in Cuttack hosted a one-day, in-person training program (ECT\_15\_2025) for 28 members of the High Court's Registry Staff. The session was specifically designed to enhance the technical skills required for a modern, paperless work environment. The comprehensive curriculum provided critical insights into key areas, including:

- **Computer Infrastructure:** Understanding the hardware and network backbone of a digital courthouse.
- **Tools for Paperless Courts:** Practical training on essential software, such as office suites and advanced PDF applications, to manage digital documents effectively.



## eCourts Outreach Training for Advocates and Clerks Across Odisha's Cluster Districts



The Regional Judicial Academy in Koraput, Jeypore, organized a specialized training program, ECT\_7\_2025, on July 26, 2025. The "Advocate/Advocate Clerk eCourts Programme" was designed for 44 participants from cluster districts, with a focus on enhancing digital literacy among local legal

professionals. Key areas included e-Filing, Video Conferencing, Hardware and Software. This initiative aimed to bridge the digital divide and equip local advocates and their clerks with the skills required to navigate the e-courts system efficiently.

## ECT\_11\_2025: Digital Readiness in Focus: Sikkim Judicial Academy Trains District Court Personnel



ECT\_11\_2025 training programme was conducted by the Sikkim Judicial Academy for the Technical Staff of District Courts on 19 July, 2025. The training session was attended by 20

staff members from various Districts. Mr. Milan Rai, Deputy Registrar (IT) & Mr. Jigme Bhutia, Deputy Registrar (IT) were the resource persons for the said training.

## Capacity Building & Digital Empowerment Training Initiatives by Karnataka Judicial Academy



The Karnataka Judicial Academy, Bengaluru, in co-ordination with the High Court of Karnataka, successfully initiated a training programme, covering 82 participants to strengthen the digital infrastructure and technical proficiency of court staff across the state.

**1. Refresher Programme for Court Staff of District Judiciary:** As part of the ongoing capacity-building training, ECT\_9\_2025 “a Refresher Training Programme” was organized on July 19, 2025 for the Court Staff of the District Judiciary at Karnataka Judicial Academy. The training aimed to reinforce knowledge of

court procedures and equip staff with updated digital practices relevant to the evolving judicial ecosystem. Total 29 no. of court staff of District Judiciary was covered in this programme.

**2. Training Programme ECT\_6\_2025 on Digitization at High Court Level:** A special Digitization Training Programme was conducted on 26<sup>th</sup> July 2025, targeting 53 officials and staff involved in digitization initiatives at the High Court level. This session focused on document digitization, e-filing workflows and digital record management in alignment with the National Judicial Data Grid (NJDG).



## **Andhra Pradesh Judicial Academy Organizes Technical Training for Court Staff**

On July 05, 2025, the Andhra Pradesh Judicial academy conducted a program ECT\_11\_2025 titled "Programme for Technical Staff of District Court - Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, Lan connections. This training session,

held at the High Court was attended by 50 Technical staff/ District Systems Administrator/ System Officers. The program focused on crucial technical skills to ensure the smooth operation and maintenance of the court's digital infrastructure.

## **Judicial Training & Research Institute, Allahabad, Uttar Pradesh:**

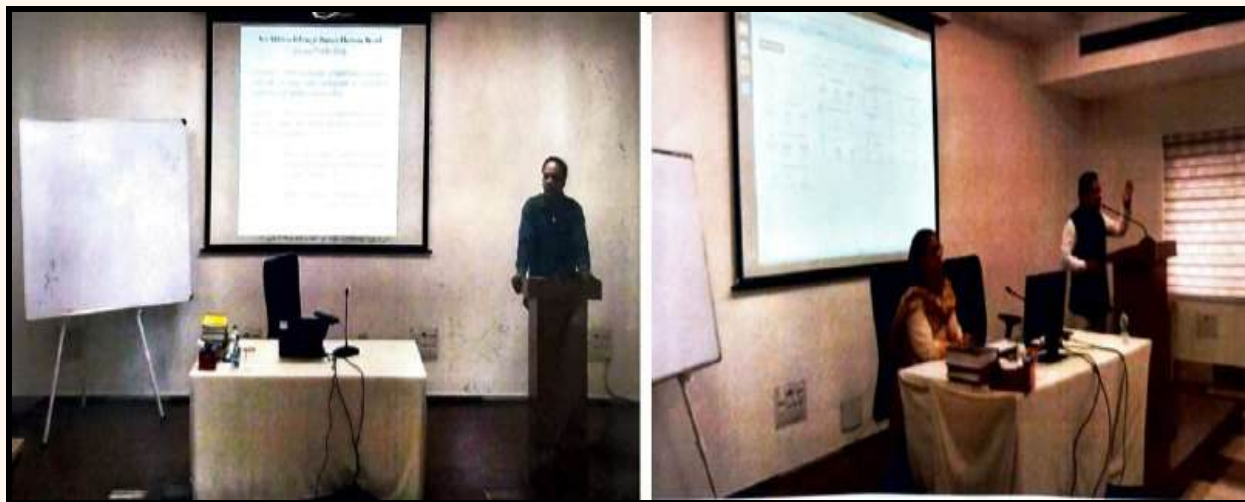


The Judicial Training and Research Institute, Uttar Pradesh, held a training program to update the skills of court staff of District Judiciary. On July 26, 2025, the institute conducted the ECT\_9\_2025 Refresher programme for Court Staff. This

extensive training session was attended by approximately 800 staff members of the District Judiciary, underscoring a significant effort to enhance their professional capabilities.



## **Refresher Training Programme for Judicial Officers at West Bengal Judicial Academy:**



The "eCourts Programme at All-District Headquarters" (ECT\_16\_2025) was held on July 02 & July 15, 2025 for 45 Judicial Officers of the District. This program familiarized the Judicial Officers with the eCourts platform, streamlining their judicial processes.

A two-day "Cyber laws & Appreciation & Handling of Digital Evidence - Refresher Programme" (ECT\_14\_2025) was conducted on July 3 and July 17, 2025. This program benefited 45 Judicial Officers on the nuances of cyber laws and the proper handling of digital evidence.

## **Chhattisgarh Judicial Academy Hosts High Court-Level Training on Digitization**

On July 12, 2025, a "Training programme on Digitization at High Court level" (ECT\_6\_2025) was held for 24 High Court Digitization officials/ Staff, focusing on enhancing

their basic ideas of the purpose of scanning and digitising the judicial records, and integrating with case management system software at Chhattisgarh State Judicial Academy.

## Delhi Judicial Academy Hosts Training for Technical Staff and Judicial Officers as New Master Trainers



On July 16, 2025, the Delhi Judicial Academy organised a training program (ECT\_11\_2025) for 44 technical staff, including District System Administrators and System Officers, from the District Courts.

The program covered a range of topics, including hardware and software maintenance, data replication and monitoring, VC equipment, and LAN connections. Additionally, a "Master Trainer

Programme" (ECT\_3\_2025) for new master trainers was conducted on July 30 and 31, 2025. This programme covered topics of CIS, eFiling, digitization of court records and ICJS. Ms. Kaveri, Member (HR), e-Committee, Supreme Court of India, and Mr. Ashish Shiradhonkar, Member (Systems), e-Committee, Supreme Court of India, served as resource persons for the training program. Their sessions offered valuable insights aimed at enhancing the technical capacity of the judiciary. Ms. Kaveri emphasized the *critical role of judicial officers as master*

*trainers*, highlighting the importance of peer-led capacity building within the judicial system. Mr. Ashish Shiradhonkar provided a comprehensive overview of the *e-Courts Project*, detailing its objectives, implementation strategies, and the transformative impact on court operations nationwide. Together, their contributions significantly enriched the participants' understanding of digital transformation within the judiciary.





## Refresher Programme for Court staff at Assam Judicial Academy



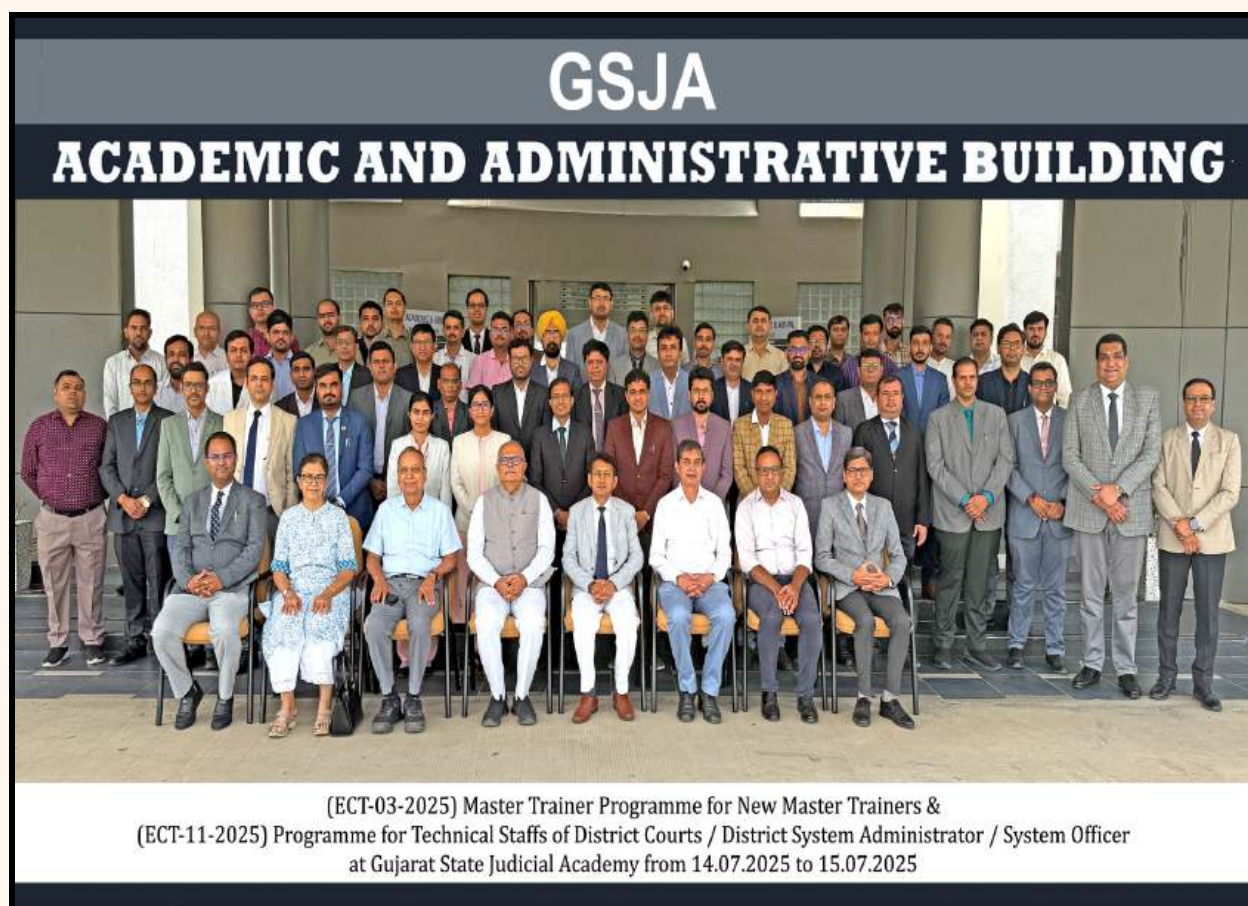
On 19.07.2025 & 25.07.2025, Assam Judicial Academy conducted a refresher programme for Court staff (ECT\_9\_2025) for District Judiciary and this training programme benefitted 1402 staff members of the District Judiciary. The program

centered around the core components of eCourts project, including Data Management, Process Management, and other relevant areas to enhance efficiency and digital proficiency.





## Gujarat Judicial Academy Facilitates Training for New Master Trainers and Technical Staff



On July 14 & 15, 2025, the Gujarat State Judicial Academy held a two training programme for batch 1 i.e. a "Master Trainer Programme" (ECT\_3\_2025) for 35 nominated new master trainers and covered CIS, eFiling, digitization of court records and ICJS topics and Secondly,

(ECT\_11\_2025) for 22 technical staff, including District System Administrators and System Officers, from the District Courts and discussed about the hardware and software maintenance, data replication and monitoring, VC equipment, and LAN connections.

# GSJA

## ACADEMIC AND ADMINISTRATIVE BUILDING



(ECT-03-2025) Master Trainer Programme for New Master Trainers &  
(ECT-11-2025) Programme for Technical Staffs of District Courts / District System Administrator / System Officer  
at Gujarat State Judicial Academy from 21.07.2025 to 22.07.2025

On July 21 & 22, 2025, the Gujarat State Judicial Academy held a two training programme for batch 2 i.e. (ECT\_11\_2025) for 18 technical staff, including District System Administrators and System Officers, from the District Courts and discussed about the hardware and

software maintenance, data replication and monitoring, VC equipment, and LAN connections and secondly, a "Master Trainer Programme" (ECT\_3\_2025) for 35 nominated new master trainers and covered CIS, eFiling, digitization of court records and ICJS topics.

## Refresher Programme for Court Staff Organised at Himachal Pradesh Judicial Academy:



The Himachal Pradesh Judicial Academy held two distinct training programmes to improve the skills of its court staff. On July 21 and 22, 2025, the academy hosted a two-day refresher program titled "Refresher programme for Court Staff & Nstep Training" (ECT\_08\_2024). This training session was attended by 30 participants for Administrative Heads, Nazarat, and Process Servers. The program was designed to improve their skills in using the CIS

and Nstep systems. Another "Refresher programme for Court Staff" (ECT\_09\_2024), was held on July 28 and 29, 2025. This session was attended by 32 staff members of the District Judiciary. The program emphasised on providing a comprehensive refresher on relevant topics to improve their daily work efficiency in efilings, ICJS and other eCourts related topics for easy access to the services.



## Training Programme for Advocate/ Advocate clerk at Jharkhand Judicial Academy



From July 13, 2025 to July 20, 2025, Jharkhand Judicial Academy organised a one day training programme on ECT\_7\_2025 for Advocate/ Advocate clerk at Taluk/ Village which is held once in a 3 months as per the scheduled Calendar. In this programme, participants engaged in discussions about e-filing, importance of document scanning, video

conferencing and ECMT for Advocates to outline citizen centric services provided under eCourts project. A total of 1100 Advocates/ Advocate Clerks participated in the training programme. Following the session, participants provided feedback on the training aimed at adopting new technologies in legal work."

## Cyber Laws & Digital Evidence Refresher Programme Empowers Judicial Officers at Chandigarh Judicial Academy:



On July 26, 2025, the Chandigarh Judicial Academy hosted a specialized refresher programme titled *“Cyber Laws, Appreciation & Handling of Digital Evidence”* (ECT\_14\_2025). The one-day training aimed to enhance the understanding and practical skills of judicial officers in navigating the evolving landscape of cyber law and digital evidence. A total of 78 Judicial Officers participated in the programme, which focused on the critical nuances of cyber legislation and the proper handling of digital evidence—an increasingly vital competency in today’s technology-driven legal environment. The sessions were

designed to provide hands-on insights into:

- The legal framework governing cybercrime and digital transactions
- Techniques for appreciating and managing digital evidence in court proceedings
- Challenges and best practices in maintaining evidentiary integrity in cyberspace.

The Resource persons being experts from the field of cyber law and digital forensics led the training, offering real-world case studies and interactive discussions to bridge the gap between theory and practice.

## Madhya Pradesh Judicial Academy Commences Specialized Programmes for Court Managers and Digitization at High Court:



On July 26, 2025, the Madhya Pradesh State Judicial Academy successfully launched two specialized training programmes aimed at enhancing administrative efficiency and digital transformation within the judiciary. The first programme, *ECT\_5\_2025*, focused on capacity building for **Court Managers and Administrative Heads of the District Judiciary**, drawing participation from **153 officials** across the state. The training emphasized best practices in judicial administration, resource management, and leadership in court operations. The second programme,

*ECT\_6\_2025*, centered on **Digitization at the High Court level**, engaging **217 officials and staff members** involved in digital infrastructure and e-court implementation. This initiative aimed to strengthen technical competencies and streamline digital workflows in alignment with national e-governance goals. Both programmes reflect the Academy's commitment to modernizing judicial processes and empowering court personnel with the tools and knowledge needed to navigate an increasingly digital legal environment.



## Kerala Judicial Academy Empowers 358 Legal Professionals Through Digital Proficiency



On July 10 and 11, 2025, the Kerala Judicial Academy delivered a comprehensive training programme under *ECT\_4\_2025*, aimed at enhancing the digital capabilities of legal professionals. The initiative

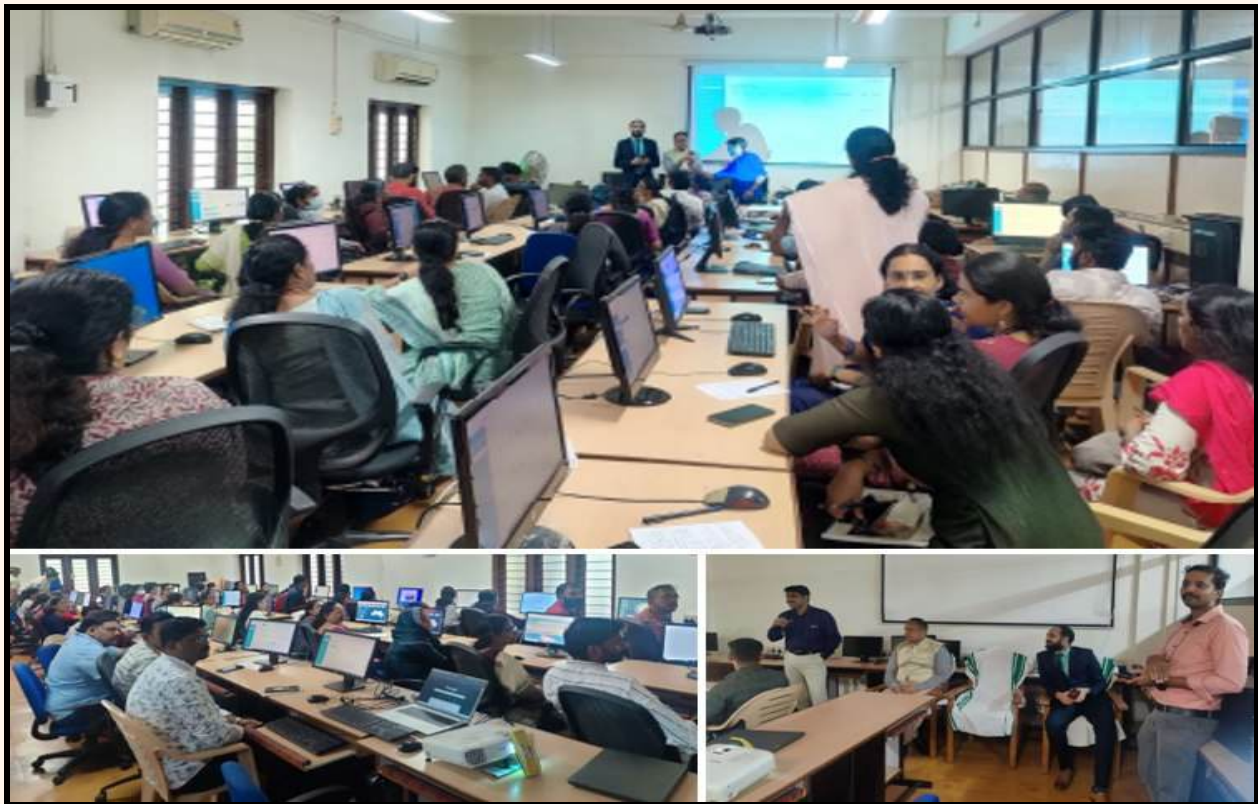
reached **358 Advocates and Clerks** across district headquarters, equipping them with essential skills for modern legal practice. The training sessions under *ECT\_4\_2025* were designed to strengthen digital

proficiency among advocates and their clerks, enabling more efficient engagement with evolving judicial technologies. The programme covered key areas such as:

- **E-filing procedures** for streamlined case submissions
- **Video conferencing tools** for remote hearings and consultations
- **Electronic Case Management Tools (ECMT)** tailored for advocates

- **Software training** for document scanning and digital archiving

Participants gained hands-on experience and practical insights into integrating these technologies into their daily legal workflows. The sessions were interactive, solution-focused, and aligned with the judiciary's broader digital transformation goals.



## New Master Trainers and Advocate Clerk Training Programme at Manipur Judicial Academy:



The Manipur Judicial Academy delivered an extensive training initiative of ECT\_3\_2025 “**Master Trainer Programme for New Master Trainer**” on July 22, 2025 to provide knowledge of e-filing, CIS, digitization of court records, ICJS and other topics related with the eCourts project. In this training total 35 participants were nominated as nominated new master trainers.

**eCourts Programme for Advocates and Clerks:** On July 26, 2025, the 'Advocate/Advocate Clerk eCourts Programme at District Headquarters' (ECT\_4\_2025) empowered 57

advocates and their clerks with hands-on training on the eCourts system, boosting their digital skills for more efficient legal work.

**eCourts Programme for Advocates and Clerks:** On July 27, 2025, the 'Computer Skill Enhancement Programme - Level 1 & 2' (ECT\_12\_2025) successfully trained 76 advocates and their clerks on the eCourts system. Key takeaways included document scanning, e-filing, digitization of court records, ECMT for advocates, and the basics of video conferencing hardware and software.



## Training Programme for Newly Recruited Civil Judges & Advocate/Advocate Clerk at Bihar Judicial Academy:



Bihar Judicial Academy Advances Digital Readiness Through Targeted eCourts Training Programmes. As part of the eCommittee Outreach and Training Programme, the Bihar Judicial Academy delivered three focused training initiatives in July 2025, aimed at strengthening digital competencies across various tiers of the judiciary and legal community. The Academy introduced the

following programmes under the eCourts framework:

- **ECT\_18\_2025:** ICT & eCourts Induction Programme for Newly Recruited Direct District Judges Conducted on **July 10–11, 2025**, this programme engaged **26 District Judiciary officers**, providing foundational training in digital court infrastructure and ICT tools.

- **ECT\_17\_2025:** ICT & eCourts Induction Programme for Newly Recruited Civil Judges held on **July 12–13, 2025**, this session welcomed **81 Civil Judge Junior Division officers**, focusing on e-filing, ICJS integration, and digitization modules.
  - **ECT\_4\_2025:** Advocate/Advocate Clerk eCourts Programme at District Headquarters delivered on **July 26, 2025**, this training reached **147 participants**, including advocates and their clerks, enhancing their proficiency in digital legal workflows.
  - Computer infrastructure and hardware/software management
  - E-filing systems and pre-trial digital modules
  - Integrated Criminal Justice System (ICJS)
  - Document digitization and paperless court practices
- These initiatives reflect the Academy's commitment to fostering a tech-enabled judicial ecosystem and ensuring that legal professionals are well-prepared to navigate the digital transformation of India's court system.

Across all three programmes, participants were equipped with practical knowledge in:

## Rajasthan Judicial Academy Equips 134 Newly Appointed Civil Judges with Digital Courtroom Skills:



From **July 1 to July 11, 2025**, the Rajasthan State Judicial Academy delivered a comprehensive training programme under *ECT\_17\_2025*, designed to induct **134 newly recruited Civil Judge Junior Division officers** into the digital ecosystem of the judiciary. The *ICT & eCourts Induction Programme* focused on building foundational and practical skills essential for operating in a modern, technology-enabled judicial environment. The curriculum covered:

- Computer infrastructure and hardware/software management
- ICT tools and digital platforms for judicial processes
- E-filing systems and pre-trial digital modules
- Integrated Criminal Justice System (ICJS)
- Digitization techniques and paperless court practices

This initiative underscores the Academy's dedication to equipping judicial officers with the competencies required for a technology-driven justice system and facilitating the smooth adoption of digital tools in courtroom operations.



## Telangana Judicial Academy Strengthens Digital Competence Across Legal Community Through ICT Training Programmes



In July 2025, the Telangana State Judicial Academy advanced its commitment to digital transformation in the judiciary by initiating a series of ICT Outreach and Training Programmes aimed at enhancing the technological

proficiency of legal professionals and court staff.

As part of its ongoing efforts to modernize legal processes, the Academy delivered three targeted programmes:

- **ECT\_12\_2025:** Computer Skills Enhancement Programme for Advocates and Advocate Clerks Conducted on **July 18, 2025**, this session trained **95 participants**, focusing on foundational computer literacy and digital tools relevant to legal practice.
- **ECT\_7\_2025:** Advocate/Advocate Clerk Programme at Taluk/Village Level, reaching **687 participants**, this grassroots initiative extended digital training to legal professionals operating in Taluk and Village jurisdictions, promoting inclusive access to eCourts systems.
- **ECT\_6\_2025:** Digitization Training for High Court Officials and Staff. This specialized programme engaged **56 High Court personnel**, equipping them with skills in digitization,

e-filing, and integrated judicial technologies.

Across all sessions, participants were trained in:

- Computer infrastructure and hardware/software management
- E-filing systems and digital documentation
- Integrated Criminal Justice System (ICJS)
- Pre-trial modules and paperless court practices

These programmes reflect the Academy's strategic focus on building a digitally empowered legal ecosystem and ensuring that every tier of the judiciary is equipped to leverage technology for efficient justice delivery.

## A Training Programme for Technical Staff of the High Court and District Judiciary of Tripura:



Tripura State Judicial Academy held three programmes in July 2025 which covered Technical Staff & NIC coordinators at High Court, District System Administrator, System Officers and Judicial Officers of District Judiciary. On July 5, 2025, organised ECT\_10\_2025 “a program for technical staff of the High Court”

had 10 participants, and ECT\_11\_2025 for district court technical staff had 12 participants. On July 26, 2025 organised ECT\_13\_2025 “A computer skill enhancement programme for judicial officers of District Judiciary had 22 participants.



## Capacity Building Training Programme at Uttarakhand Judicial and Legal Academy:



In Uttarakhand Judicial and Legal Academy three programs were held in the July month. ECT\_12\_2025 “computer skill enhancement program for advocates and advocate clerks” on July 6, 2025 had 40 participants. ECT\_14\_2025, “Refresher Programme on Cyber

Laws & Appreciation & Handling of Digital Evidence for judicial officers on July 14, 2025 had 23 participants. ECT\_6\_2025 “Training Programme on Digitization at High Court Level for officials/staff of High Court on July 20, 2025 had 25 participants.



## High Court Initiatives

### Delhi: Expansion and Training of eSakshya Platform Across Tis Hazari District Court



The *eSakshya* application has now been extended to all courts with criminal jurisdiction across Delhi, marking a significant step toward digitizing judicial processes. This advanced platform enables courts to seamlessly access crime scene videos and photographs captured by the Delhi Police, enhancing the efficiency and reliability of evidence presentation. Following its establishment, a comprehensive training programme titled “**Know-how eSakshya**” was conducted on **22nd July 2025** for all

DSA/SA personnel posted in the Computer Branches of Delhi District Courts. The initiative aims to equip staff with the necessary skills to operate the platform effectively. Built on the framework of the **Bharatiya Sakshya Adhiniyam, 2023**, *eSakshya* is designed to streamline the recording, management, and sharing of digital evidence. It supports the implementation of new criminal laws and ensures uniformity and transparency in handling electronic evidence across the district.

## Strengthening Digital Evidence Management: “Know-how eSakshya” Training for technical staff of Rohini District Court



Following the establishment of the *eSakshya* platform, a specialized training program titled “**Know-how eSakshya**” was conducted for all DSA/SA personnel posted in the Computer Branches of Rohini district Court. This initiative aims to ensure seamless adoption and effective utilization of the platform. *eSakshya* is a cutting-edge digital solution designed to document and

manage processes related to the implementation of new criminal laws across India. Anchored in the provisions of the **Bharatiya Sakshya Adhiniyam, 2023**, the platform leverages advanced technology to simplify the collection, organization, and sharing of digital evidence—enhancing transparency and efficiency in judicial proceedings.



## eOffice Training Sessions at High Court of Meghalaya



In a significant move toward enhancing digital efficiency within the judiciary, two online training sessions on *eOffice* implementation were successfully conducted for the High Court of Meghalaya.

The first session, organized by **RAILTEL**, took place from **July 22 to July 23, 2025**, and was attended by all *eOffice* users, Master Trainers, and PIMS Administrators of the High Court. This foundational training focused on familiarizing participants with the core functionalities of the *eOffice* platform.

A follow-up session was held on **July 25, 2025**, jointly conducted by **RAILTEL** and the **NIC eOffice Division, New Delhi**. This advanced training was tailored specifically for PIMS Administrators and Master Trainers, aiming to deepen their understanding and operational capabilities within the *eOffice* ecosystem.

These sessions mark a pivotal step in the High Court's journey toward a paperless, streamlined, and digitally empowered judicial administration.

## Rajasthan High Court Develops District Courts Infrastructure Information And Management System (DCIIMS)



In a major stride toward judicial modernization, the Technical Team of the Rajasthan High Court has developed a specialized computer program—**District Court Infrastructure Information and Management System (DCIIMS)**. This initiative is a key component of the national **eCourts Mission Mode Project**, aimed at transforming the judiciary through digital innovation. DCIIMS is designed to establish a structured and standardized framework for collecting, validating, and digitizing detailed data related to the physical infrastructure, facilities, utilities, and operational capacity of all district court buildings and

judicial residences across Rajasthan. Functioning as a centralized digital platform, DCIIMS enables efficient management and real-time monitoring of court infrastructure across the region. The data captured through this system will play a crucial role in guiding infrastructure planning, modernization efforts, and policy-making—ensuring that judicial facilities are equipped to meet evolving needs with transparency and precision.

This initiative represents a transformative step toward building a more agile, data-driven, and future-ready judicial infrastructure.

## Rajasthan High Court Introduces DCSIR for Smarter Judicial Data Reporting

In a progressive move toward data-driven judicial administration, the Technical Team of the Rajasthan High Court has developed a specialized computer program—**District Courts Statistical Information and Reporting (DCSIR)**. This innovative system is designed to streamline the reporting of key judicial workflow metrics across district courts.

At the core of DCSIR lies the **PIDB System**, a modular reporting application that generates detailed reports based on four critical indicators: **Pendency, Institution, Disposal, and Balance (PIDB)**. By offering a centralized platform for

aggregating, filtering, and presenting case-related data, the system ensures high levels of flexibility, accuracy, and efficiency. One of the major advantages of DCSIR is its ability to minimize repetitive data requests by leveraging information already available in the **Case Information System (CIS)** database. This not only reduces administrative burden but also enhances the speed and consistency of judicial data reporting.

The launch of DCSIR marks another milestone in Rajasthan's commitment to modernizing court operations through technology.



## Implementation of Online RTI portal by Madras High Court



In a major step toward strengthening transparency and citizen engagement, the **Madras High Court** has launched a dedicated **Right to Information (RTI) Portal** for both the High Court and the District Judiciary. Officially rolled out on **24th July 2025**, the portal is accessible at <https://mhc.tn.gov.in/eservices/rti>.

This user-friendly platform empowers citizens to file online applications under the **RTI Act, 2005**, with clear guidelines and a comprehensive user manual available

to assist applicants through the process. Designed with accessibility in mind, the portal supports both **English and Tamil**, ensuring wider reach across diverse user groups.

A key feature of the portal is its intelligent sorting mechanism, which prioritizes applications that involve matters concerning the **life or liberty of a person**. Applicants can also **track the status** of their requests and appeals in real time, fostering greater transparency and accountability in judicial governance.

To streamline the process further, the portal integrates **secure online payment gateways** for RTI fees, making the entire experience seamless and efficient.

This initiative marks a significant advancement in digital public service delivery by the judiciary.

The screenshot shows a web browser window with the address bar displaying "https://mhc.hq.mv.in/services/rti/registeruser". The page title is "Right To Information Act". The form is titled "Data Registration" and includes the following fields:

- NAME \*
- Gender \* (Male / Female / Others)
- ORGANISATION \*
- ADDRESS \*
- ADDRESS Line 1 \*
- ADDRESS Line 2 \*
- ADDRESS Line 3 \*
- Phone1 \*
- Phone2 \*
- Mobile Phone \*
- TYPE \*
- OPTIONAL ADDRESS (Please mention only if you are not a resident of the above address) \*
- OPTIONAL ADDRESS Line 1 \*
- OPTIONAL ADDRESS Line 2 \*
- OPTIONAL ADDRESS Line 3 \*
- OPTIONAL ADDRESS Line 4 \*
- OPTIONAL ADDRESS Line 5 \*
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- OPTIONAL ADDRESS Line 100 \*

The form also includes a "Submit" button at the bottom right.

## Successful Completion of Hardware Procurement and Distribution under eCourts Project Phase III (FY 2025-26) by High Court of Sikkim



The procurement and distribution of hardware for Paperless Courts under the eCourts Project Phase III for the

Financial Year 2025-26 have been successfully completed. The hardware includes the following:

| S.No | Hardware items & Specifications                                         |                             |
|------|-------------------------------------------------------------------------|-----------------------------|
| 1    | Tablet - Wacom 24-inch full HD, Model: DTH-2452/G1-CX                   |                             |
| 2    | All in One Computer- HP AIO 440 G9 proOne                               |                             |
| 3    | LED display 55inch- SAMSUNG 55 inch smart TV, 4K Ultra, Model: LH55BEDH |                             |
| 4    | LED display 65 inch- SAMSUNG 65inch smart TV, 4K Ultra, Model: LH65BEDH |                             |
| 5    | Document Visualizer - Document Camera VT 975                            |                             |
| 6    | Scanner HP ScanJet Enterprise Flow N6600 fnw1                           |                             |
| 7    | PTZ Camera Logitech Group 960-001054                                    |                             |
| 8    | VC UNIT                                                                 | HP AIO 440 G9 proOne        |
|      |                                                                         | 55 inch Samsung TV          |
|      |                                                                         | A&T PTZ function web camera |
|      |                                                                         | BPE Online UPS 1.0 KVA      |

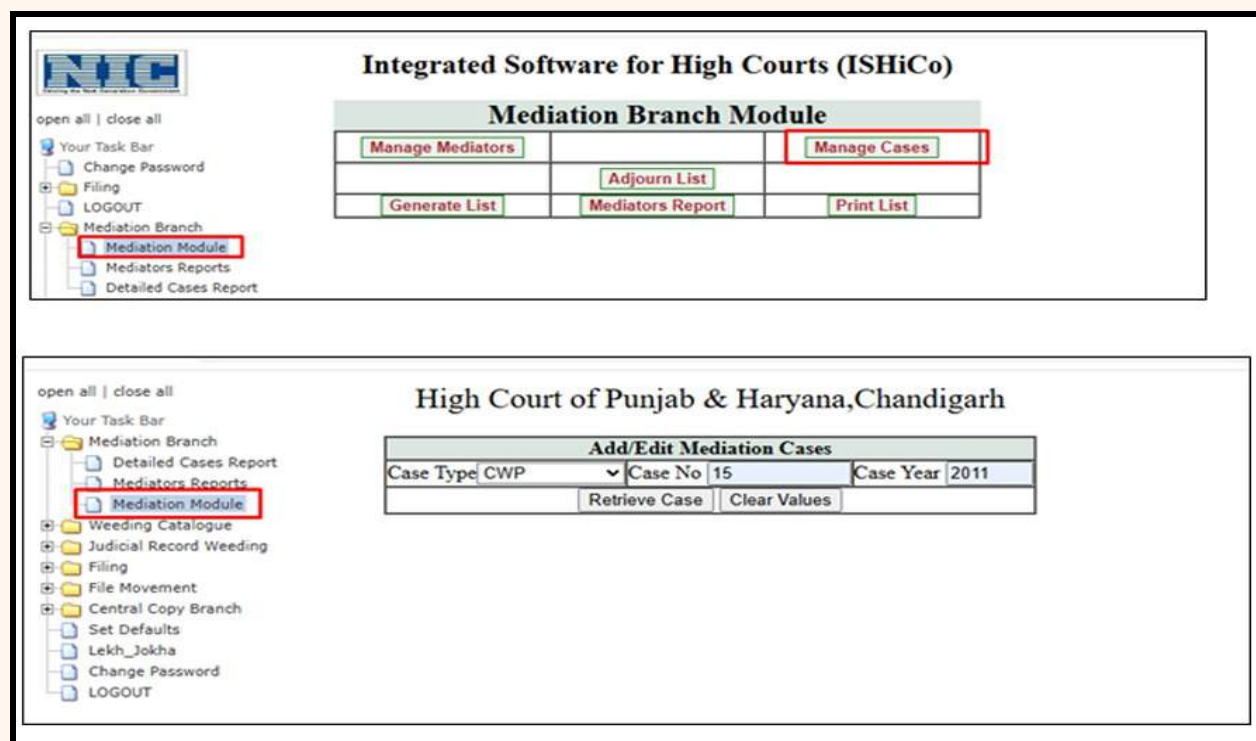


## Mediation for the Nation: Drive Launched in Punjab and Haryana High Court

Under the direction of the Hon'ble Supreme Court of India, a special initiative called "**Mediation for the Nation**" was launched on July 8, 2025. Nearly 50,000 pending cases were initially listed, and approximately 11,000 have since been

received by the Mediation Centre for settlement. These cases are being heard before dedicated Mediation Benches, and the court's existing listing process has been updated to support this drive. The details of these changes are as follows:

### Updation of module for Mediation branch:



The Mediation branch module was also updated for receiving the cases from the Courts, entering the

proceedings, settlement of cases and also returning the cases back to the Courts.

## Updation of existing listing mechanism of this Court:

| Mediation Center Draft List for Center-2 |           |                |                 |                                                                                                       |                      |                                           |
|------------------------------------------|-----------|----------------|-----------------|-------------------------------------------------------------------------------------------------------|----------------------|-------------------------------------------|
| #                                        | Med. No.  | Case No.       | Connected Cases | Parties Name                                                                                          | Mediator Name        | Counsel Name                              |
| 1<br>OLD                                 | 1488/2025 | TA-165-2025    |                 | SAMANPREET<br>KAUR<br>DHARMINDER                                                                      | HARVEEN KAUR         | -1                                        |
| 2<br>OLD                                 | 1340/2025 | TA-538-2022    |                 | SIMRANJEET<br>KAUR AMANDEEP<br>SINGH                                                                  | Kamini Bhanot Sharma | M.S Sachdev,<br>Raghav Chadha -1          |
| 3                                        | /         | --             |                 |                                                                                                       |                      | -3                                        |
| 4                                        | /         | --             |                 |                                                                                                       |                      | -3                                        |
| 5                                        | /         | --             |                 |                                                                                                       |                      | -5                                        |
| 6                                        | /         | --             |                 |                                                                                                       |                      | -5                                        |
| 7                                        | /         | --             |                 |                                                                                                       |                      | -5                                        |
| 8                                        | /         | --             |                 |                                                                                                       |                      | -5                                        |
| Mediation Center Draft List for Center-1 |           |                |                 |                                                                                                       |                      |                                           |
| #                                        | Med. No.  | Case No.       | Connected Cases | Parties Name                                                                                          | Mediator Name        | Counsel Name                              |
| 1<br>OLD                                 | 1031/2025 | CWP-15679-2025 |                 | M S JASSI CYCLE<br>MART AND ANR<br>ADDITIONAL<br>DEPUTY<br>COMMISSIONER,<br>KHANNA, PUNJAB<br>AND ANR | SUNEET KUMAR         | Akaant Kumar<br>Mittal, Gaurav Goel<br>-7 |
| 2                                        | /         | --             |                 |                                                                                                       |                      | -8                                        |
|                                          |           |                |                 | Allocate Cases                                                                                        | Cancel Action        |                                           |

The existing listing mechanism of this High Court was updated to identify the mediation cases, allocation of the cases as per roster, generation & publication of

mediation drive cause and list referring the cases to the Mediation branch. The daily cause list was published on the website as well on display boards.

## Generation of Additional Reports:

Additional reports regarding the cases with all details are being referred to Mediation Branch in

special mediation drive i.e. Meditations for the Nation are being generated and shown in the module.

## Statewise e-Initiatives Rollout Status as on 31.07.2025

### Number of Cases Facilitated through VC Platform

| S. No. | High Court                  | High Courts    | District Courts | Grand Total     |
|--------|-----------------------------|----------------|-----------------|-----------------|
| 1      | Allahabad                   | 248351         | 6455325         | 6703676         |
| 2      | Andhra Pradesh              | 414029         | 1447004         | 1861033         |
| 3      | Bombay                      | 79864          | 262549          | 342413          |
| 4      | Calcutta                    | 173421         | 150100          | 323521          |
| 5      | Chhattisgarh                | 104782         | 382090          | 486872          |
| 6      | Delhi                       | 322026         | 6888126         | 7210152         |
| 7      | Gauhati – Arunachal Pradesh | 3313           | 8498            | 11811           |
| 8      | Gauhati – Assam             | 267469         | 522990          | 790459          |
| 9      | Gauhati – Mizoram           | 4225           | 13268           | 17493           |
| 10     | Gauhati - Nagaland          | 1329           | 1101            | 2430            |
| 11     | Gujarat                     | 417235         | 226829          | 644064          |
| 12     | Himachal Pradesh            | 185523         | 196807          | 382330          |
| 13     | Jammu & Kashmir             | 263750         | 575310          | 839060          |
| 14     | Jharkhand                   | 223444         | 727084          | 950528          |
| 15     | Karnataka                   | 1271000        | 183666          | 1454666         |
| 16     | Kerala                      | 167923         | 668821          | 836744          |
| 17     | Madhya Pradesh              | 683854         | 1111376         | 1795230         |
| 18     | Madras                      | 1501774        | 429985          | 1931759         |
| 19     | Manipur                     | 53783          | 17459           | 71242           |
| 20     | Meghalaya                   | 6490           | 68906           | 75396           |
| 21     | Orissa                      | 351391         | 344832          | 696223          |
| 22     | Patna                       | 278041         | 3105950         | 3383991         |
| 23     | Punjab & Haryana            | 635147         | 3402453         | 4037600         |
| 24     | Rajasthan                   | 250354         | 247158          | 497512          |
| 25     | Sikkim                      | 828            | 17019           | 17847           |
| 26     | Telangana                   | 1515211        | 198861          | 1714072         |
| 27     | Tripura                     | 22520          | 40902           | 63422           |
| 28     | Uttarakhand                 | 90205          | 50264           | 140469          |
|        | <b>Total</b>                | <b>9537282</b> | <b>27744733</b> | <b>37282015</b> |



## Status of Implementation of Rules of VC as on 31.07.2025

| Sr. No. | High Court                  | Whether the Rules of Video Conferencing is implemented in High Court | Whether the Rules of Video Conferencing is implemented in District Courts |
|---------|-----------------------------|----------------------------------------------------------------------|---------------------------------------------------------------------------|
| 1       | Allahabad                   | Yes                                                                  | Yes                                                                       |
| 2       | Andhra Pradesh              | Yes                                                                  | Yes                                                                       |
| 3       | Bombay                      | Yes                                                                  | Yes                                                                       |
| 4       | Calcutta                    | Yes                                                                  | Yes                                                                       |
| 5       | Chhattisgarh                | Yes                                                                  | Yes                                                                       |
| 6       | Delhi                       | Yes                                                                  | Yes                                                                       |
| 7       | Gauhati - Arunachal Pradesh | Yes                                                                  | Yes                                                                       |
| 8       | Gauhati - Assam             | Yes                                                                  | Yes                                                                       |
| 9       | Gauhati - Mizoram           | Yes                                                                  | Yes                                                                       |
| 10      | Gauhati - Nagaland          | Yes                                                                  | Yes                                                                       |
| 11      | Gujarat                     | Yes                                                                  | Yes                                                                       |
| 12      | Himachal Pradesh            | Yes                                                                  | Yes                                                                       |
| 13      | Jammu & Kashmir             | Yes                                                                  | Yes                                                                       |
| 14      | Jharkhand                   | Yes                                                                  | Yes                                                                       |
| 15      | Karnataka                   | Yes                                                                  | Yes                                                                       |
| 16      | Kerala                      | Yes                                                                  | Yes                                                                       |
| 17      | Madhya Pradesh              | Yes                                                                  | Yes                                                                       |
| 18      | Madras                      | Yes                                                                  | Yes                                                                       |
| 19      | Manipur                     | Yes                                                                  | Yes                                                                       |
| 20      | Meghalaya                   | Yes                                                                  | Yes                                                                       |
| 21      | Orissa                      | Yes                                                                  | Yes                                                                       |
| 22      | Patna                       | Yes                                                                  | Yes                                                                       |
| 23      | Punjab & Haryana            | Yes                                                                  | Yes                                                                       |
| 24      | Rajasthan                   | Yes                                                                  | Yes                                                                       |
| 25      | Sikkim                      | Yes                                                                  | Yes                                                                       |
| 26      | Telangana                   | Yes                                                                  | Yes                                                                       |
| 27      | Tripura                     | Yes                                                                  | Yes                                                                       |
| 28      | Uttarakhand                 | Yes                                                                  | Yes                                                                       |
|         | Implemented                 | 28                                                                   | 28                                                                        |
|         | Not Implemented             | 0                                                                    | 0                                                                         |

## Status of Implementation of Rules of e-Filing as on 31.07.2025

| Sr. No. | High Court                  | Whether the Rules of e-Filing is implemented in High Court | Whether the Rules of e-Filing is implemented in District Courts |
|---------|-----------------------------|------------------------------------------------------------|-----------------------------------------------------------------|
| 1       | Allahabad                   | Yes                                                        | Yes                                                             |
| 2       | Andhra Pradesh              | Yes                                                        | No                                                              |
| 3       | Bombay                      | Yes                                                        | Yes                                                             |
| 4       | Calcutta                    | Yes                                                        | Yes                                                             |
| 5       | Chhattisgarh                | Yes                                                        | Yes                                                             |
| 6       | Delhi                       | Yes                                                        | Yes                                                             |
| 7       | Gauhati – Arunachal Pradesh | No                                                         | No                                                              |
| 8       | Gauhati – Assam             | Yes                                                        | Yes                                                             |
| 9       | Gauhati – Mizoram           | Yes                                                        | Yes                                                             |
| 10      | Gauhati - Nagaland          | Yes                                                        | Yes                                                             |
| 11      | Gujarat                     | No                                                         | Yes                                                             |
| 12      | Himachal Pradesh            | Yes                                                        | Yes                                                             |
| 13      | Jammu & Kashmir             | Yes                                                        | Yes                                                             |
| 14      | Jharkhand                   | Yes                                                        | Yes                                                             |
| 15      | Karnataka                   | Yes                                                        | Yes                                                             |
| 16      | Kerala                      | Yes                                                        | Yes                                                             |
| 17      | Madhya Pradesh              | Yes                                                        | Yes                                                             |
| 18      | Madras                      | Yes                                                        | Yes                                                             |
| 19      | Manipur                     | Yes                                                        | Yes                                                             |
| 20      | Meghalaya                   | Yes                                                        | Yes                                                             |
| 21      | Orissa                      | Yes                                                        | Yes                                                             |
| 22      | Patna                       | Yes                                                        | Yes                                                             |
| 23      | Punjab & Haryana            | Yes                                                        | Yes                                                             |
| 24      | Rajasthan                   | No                                                         | No                                                              |
| 25      | Sikkim                      | Yes                                                        | Yes                                                             |
| 26      | Telangana                   | Yes                                                        | Yes                                                             |
| 27      | Tripura                     | Yes                                                        | Yes                                                             |
| 28      | Uttarakhand                 | Yes                                                        | Yes                                                             |
|         | <b>Implemented</b>          | <b>25</b>                                                  | <b>25</b>                                                       |
|         | <b>Not Implemented</b>      | <b>3</b>                                                   | <b>3</b>                                                        |

## Status of Implementation of e-Sewa Kendras as on 31.07.2025

| Sr. No. | High Court                  | Whether the e-Sewa Kendra is implemented in High Court | Functioning e-Sewa Kendras in High Courts (A) | Whether the e-Sewa Kendra is implemented in District Courts | Functioning e-Sewa Kendras in District Courts (B) | Total (A+B) |
|---------|-----------------------------|--------------------------------------------------------|-----------------------------------------------|-------------------------------------------------------------|---------------------------------------------------|-------------|
| 1       | Allahabad                   | Yes                                                    | 2                                             | Yes                                                         | 74                                                | 76          |
| 2       | Andhra Pradesh              | No                                                     | 0                                             | No                                                          | 0                                                 | 0           |
| 3       | Bombay                      | Yes                                                    | 3                                             | Yes                                                         | 40                                                | 43          |
| 4       | Calcutta                    | Yes                                                    | 1                                             | Yes                                                         | 14                                                | 15          |
| 5       | Chhattisgarh                | Yes                                                    | 1                                             | Yes                                                         | 23                                                | 24          |
| 6       | Delhi                       | Yes                                                    | 1                                             | Yes                                                         | 13                                                | 14          |
| 7       | Gauhati - Arunachal Pradesh | Yes                                                    | 1                                             | Yes                                                         | 29                                                | 30          |
| 8       | Gauhati - Assam             | Yes                                                    | 2                                             | Yes                                                         | 78                                                | 80          |
| 9       | Gauhati - Mizoram           | Yes                                                    | 1                                             | Yes                                                         | 8                                                 | 9           |
| 10      | Gauhati - Nagaland          | Yes                                                    | 1                                             | Yes                                                         | 11                                                | 12          |
| 11      | Gujarat                     | Yes                                                    | 1                                             | Yes                                                         | 192                                               | 193         |
| 12      | Himachal Pradesh            | Yes                                                    | 1                                             | Yes                                                         | 22                                                | 23          |
| 13      | Jammu and Kashmir           | Yes                                                    | 1                                             | Yes                                                         | 21                                                | 22          |
| 14      | Jharkhand                   | Yes                                                    | 2                                             | Yes                                                         | 62                                                | 64          |
| 15      | Karnataka                   | Yes                                                    | 3                                             | Yes                                                         | 25                                                | 28          |
| 16      | Kerala                      | Yes                                                    | 1                                             | Yes                                                         | 161                                               | 162         |
| 17      | Madhya Pradesh              | Yes                                                    | 3                                             | Yes                                                         | 199                                               | 202         |
| 18      | Madras                      | Yes                                                    | 7                                             | Yes                                                         | 310                                               | 317         |
| 19      | Manipur                     | Yes                                                    | 1                                             | Yes                                                         | 20                                                | 21          |
| 20      | Meghalaya                   | Yes                                                    | 1                                             | Yes                                                         | 16                                                | 17          |
| 21      | Orissa                      | Yes                                                    | 1                                             | Yes                                                         | 184                                               | 185         |
| 22      | Patna                       | Yes                                                    | 1                                             | Yes                                                         | 77                                                | 78          |
| 23      | Punjab and Haryana          | Yes                                                    | 1                                             | Yes                                                         | 113                                               | 114         |
| 24      | Rajasthan                   | Yes                                                    | 2                                             | Yes                                                         | 1                                                 | 3           |
| 25      | Sikkim                      | Yes                                                    | 1                                             | Yes                                                         | 10                                                | 11          |
| 26      | Telangana                   | Yes                                                    | 1                                             | Yes                                                         | 98                                                | 99          |
| 27      | Tripura                     | Yes                                                    | 1                                             | Yes                                                         | 15                                                | 16          |
| 28      | Uttarakhand                 | Yes                                                    | 1                                             | Yes                                                         | 31                                                | 32          |
|         | <b>Implemented</b>          | <b>27</b>                                              | <b>43</b>                                     | <b>27</b>                                                   | <b>1847</b>                                       | <b>1890</b> |
|         | <b>Not Implemented</b>      | <b>1</b>                                               |                                               | <b>1</b>                                                    |                                                   |             |

## Status of Implementation of e-Payments as on 31.07.2025

| Sr. No. | High Court                  | Whether the Court Fee Act is amended to enable to receive the e-Payments | Whether the e-Payments facility implemented |
|---------|-----------------------------|--------------------------------------------------------------------------|---------------------------------------------|
| 1       | Allahabad                   | Yes                                                                      | Yes                                         |
| 2       | Andhra Pradesh              | Yes                                                                      | No                                          |
| 3       | Bombay                      | Yes                                                                      | Yes                                         |
| 4       | Calcutta                    | Yes                                                                      | Yes                                         |
| 5       | Chhattisgarh                | Yes                                                                      | Yes                                         |
| 6       | Delhi                       | No                                                                       | Yes                                         |
| 7       | Gauhati - Arunachal Pradesh | No                                                                       | Yes                                         |
| 8       | Gauhati - Assam             | Yes                                                                      | Yes                                         |
| 9       | Gauhati - Mizoram           | Yes                                                                      | No                                          |
| 10      | Gauhati - Nagaland          | No                                                                       | No                                          |
| 11      | Gujarat                     | Yes                                                                      | Yes                                         |
| 12      | Himachal Pradesh            | Yes                                                                      | Yes                                         |
| 13      | Jammu and Kashmir           | Yes                                                                      | Yes                                         |
| 14      | Jharkhand                   | Yes                                                                      | Yes                                         |
| 15      | Karnataka                   | Yes                                                                      | Yes                                         |
| 16      | Kerala                      | Yes                                                                      | Yes                                         |
| 17      | Madhya Pradesh              | Yes                                                                      | Yes                                         |
| 18      | Madras                      | Yes                                                                      | Yes                                         |
| 19      | Manipur                     | Yes                                                                      | Yes                                         |
| 20      | Meghalaya                   | Yes                                                                      | Yes                                         |
| 21      | Orissa                      | Yes                                                                      | Yes                                         |
| 22      | Patna                       | Yes                                                                      | Yes                                         |
| 23      | Punjab and Haryana          | Yes                                                                      | Yes                                         |
| 24      | Rajasthan                   | Yes                                                                      | Yes                                         |
| 25      | Sikkim                      | Yes                                                                      | Yes                                         |
| 26      | Telangana                   | Yes                                                                      | Yes                                         |
| 27      | Tripura                     | Yes                                                                      | Yes                                         |
| 28      | Uttarakhand                 | Yes                                                                      | Yes                                         |
|         | <b>Implemented</b>          | <b>25</b>                                                                | <b>25</b>                                   |
|         | <b>Not Implemented</b>      | <b>3</b>                                                                 | <b>3</b>                                    |



## Statistics of Virtual Courts as on 31.07.2025

| S.No. | Establishment_Name                              | Challans Received | Proceeding Done by virtual Court Judge | Contested Challans | Paid Challans  | Challan Amount    |
|-------|-------------------------------------------------|-------------------|----------------------------------------|--------------------|----------------|-------------------|
| 1     | Assam(Assam Traffic Department)                 | 212042            | 212039                                 | 558                | 44393          | 27772201          |
| 2     | Chandigarh(Virtual Court Chandigarh)            | 1100476           | 1093278                                | 3285               | 164050         | 160490012         |
| 3     | Chhattisgarh(Traffic Department)                | 43979             | 40319                                  | 39                 | 2340           | 2701801           |
| 4     | Chhattisgarh(Transport Department)              | 0                 | 0                                      | 0                  | 0              |                   |
| 5     | Delhi(Notice Department)                        | 24415474          | 24185579                               | 129291             | 2606010        | 1880189106        |
| 6     | Delhi(Traffic Department)                       | 9778437           | 9362170                                | 166474             | 2083167        | 2021503552        |
| 7     | Gujarat(Traffic Department)                     | 5208450           | 5125571                                | 6420               | 424798         | 322968216         |
| 8     | Gujarat(Transport Department)                   | 486376            | 465120                                 | 2198               | 79882          | 306360515         |
| 9     | Haryana(Traffic Department)                     | 3799679           | 2819534                                | 15371              | 188283         | 166825401         |
| 10    | Himachal Pradesh(Traffic Department)            | 724938            | 556809                                 | 1678               | 28951          | 47587853          |
| 11    | Jammu and Kashmir(Jammu Traffic Department)     | 1156132           | 865468                                 | 13452              | 163960         | 106899574         |
| 12    | Jammu and Kashmir(Kashmir Traffic Department)   | 1317513           | 1317511                                | 179852             | 254894         | 131187465         |
| 13    | Karnataka(Traffic Department)                   | 106732            | 106694                                 | 263                | 93894          | 911470400         |
| 14    | Kerala(Police Department)                       | 3748245           | 3744805                                | 5079               | 258173         | 162331967         |
| 15    | Kerala(Transport Department)                    | 1412965           | 1405980                                | 6361               | 185575         | 269056160         |
| 16    | Madhya Pradesh(Traffic Department)              | 1680239           | 1433148                                | 1987               | 57601          | 53071311          |
| 17    | Maharashtra (Maharashtra Traffic Department)    | 833               | 6                                      | 1                  | 4              | 4                 |
| 18    | Maharashtra (Maharashtra Transport Department)  | 56569             | 55108                                  | 22                 | 2420           | 3083305           |
| 19    | Maharashtra (Nashik Traffic Department)         | 17                | 7                                      | 1                  | 4              | 4                 |
| 20    | Manipur(Manipur Virtual Court (Traffic))        | 13413             | 12839                                  | 1                  | 396            | 543000            |
| 21    | Manipur(Manipur Virtual Court (Transport))      | 4349              | 3527                                   | 0                  | 113            | 367001            |
| 22    | Meghalaya(Meghalaya Traffic Department)         | 1208              | 825                                    | 0                  | 65             | 52501             |
| 23    | Odisha(Odisha Traffic CTC-BBSR Commissionerate) | 717883            | 654490                                 | 1161               | 49456          | 46473001          |
| 24    | Rajasthan(Rajasthan Traffic Department)         | 190072            | 173458                                 | 5192               | 17918          | 14692001          |
| 25    | Tamil Nadu(Traffic Department)                  | 243403            | 194531                                 | 1673               | 119113         | 1114644550        |
| 26    | Tripura(Traffic Department)                     | 161186            | 161182                                 | 366                | 8249           | 2777376           |
| 27    | Uttar Pradesh(Traffic Department)               | 27572285          | 18694870                               | 141341             | 1352054        | 751609441         |
| 28    | Uttarakhand(Traffic Department)                 | 111299            | 106565                                 | 526                | 9888           | 13769304          |
| 29    | Uttarakhand(Transport Department)               | 89015             | 70754                                  | 234                | 6824           | 13085001          |
| 30    | West Bengal(Traffic Department)                 | 371668            | 324403                                 | 3485               | 14193          | 7238203           |
|       | <b>Total</b>                                    | <b>84724877</b>   | <b>73186590</b>                        | <b>686311</b>      | <b>8216668</b> | <b>8538750226</b> |

## Status of Installation of Justice Clock in High Courts

| Sr. No. | High Court                  | No of Items for which funds were released | No. of Items Procured/ Purchased |
|---------|-----------------------------|-------------------------------------------|----------------------------------|
| 1       | Allahabad                   | 2                                         | 2                                |
| 2       | Andhra Pradesh              | 1                                         | 1                                |
| 3       | Bombay                      | 4                                         | 4                                |
| 4       | Calcutta                    | 1                                         | 1                                |
| 5       | Chhattisgarh                | 1                                         | 1                                |
| 6       | Delhi                       | 1                                         | 1                                |
| 7       | Gauhati (Arunachal Pradesh) | 1                                         | 1                                |
| 8       | Gauhati (Assam)             | 1                                         | 1                                |
| 9       | Gauhati (Mizoram)           | 1                                         | 1                                |
| 10      | Gauhati (Nagaland)          | 1                                         | 1                                |
| 11      | Gujarat                     | 1                                         | 1                                |
| 12      | Himachal Pradesh            | 1                                         | 1                                |
| 13      | Jammu & Kashmir             | 2                                         | 2                                |
| 14      | Jharkhand                   | 1                                         | 1                                |
| 15      | Karnataka                   | 3                                         | 3                                |
| 16      | Kerala                      | 1                                         | 1                                |
| 17      | Madhya Pradesh              | 3                                         | 3                                |
| 18      | Madras                      | 2                                         | 2                                |
| 19      | Manipur                     | 1                                         | 1                                |
| 20      | Meghalaya                   | 1                                         | 1                                |
| 21      | Orissa                      | 1                                         | 1                                |
| 22      | Patna                       | 1                                         | 1                                |
| 23      | Punjab & Haryana            | 1                                         | 1                                |
| 24      | Rajasthan                   | 2                                         | 2                                |
| 25      | Sikkim                      | 1                                         | 1                                |
| 26      | Telangana                   | 1                                         | 1                                |
| 27      | Tripura                     | 1                                         | 1                                |
| 28      | Uttarakhand                 | 1                                         | 1                                |
|         | <b>Total</b>                | <b>39</b>                                 | <b>39</b>                        |

## Status of Implementation of ICJS as on 31.07.2025

| Sr. No. | High Court                  | Whether ICJS implemented |
|---------|-----------------------------|--------------------------|
| 1       | Allahabad                   | Yes                      |
| 2       | Andhra Pradesh              | Yes                      |
| 3       | Bombay                      | Yes                      |
| 4       | Calcutta                    | Yes                      |
| 5       | Chhattisgarh                | Yes                      |
| 6       | Delhi                       | Yes                      |
| 7       | Gauhati - Arunachal Pradesh | Yes                      |
| 8       | Gauhati - Assam             | Yes                      |
| 9       | Gauhati - Mizoram           | Yes                      |
| 10      | Gauhati - Nagaland          | No                       |
| 11      | Gujarat                     | Yes                      |
| 12      | Himachal Pradesh            | Yes                      |
| 13      | Jammu and Kashmir           | Yes                      |
| 14      | Jharkhand                   | Yes                      |
| 15      | Karnataka                   | Yes                      |
| 16      | Kerala                      | Yes                      |
| 17      | Madhya Pradesh              | Yes                      |
| 18      | Madras                      | Yes                      |
| 19      | Manipur                     | Yes                      |
| 20      | Meghalaya                   | Yes                      |
| 21      | Orissa                      | Yes                      |
| 22      | Patna                       | Yes                      |
| 23      | Punjab and Haryana          | Yes                      |
| 24      | Rajasthan                   | Yes                      |
| 25      | Sikkim                      | Yes                      |
| 26      | Telangana                   | Yes                      |
| 27      | Tripura                     | Yes                      |
| 28      | Uttarakhand                 | Yes                      |
|         | <b>Implemented</b>          | <b>27</b>                |
|         | <b>Not Implemented</b>      | <b>1</b>                 |

## E-Filing Total Count as on 31.07.2025

| S.No. | State Name                  | High Court<br>District Court | Total Cases Submitted |                |                |
|-------|-----------------------------|------------------------------|-----------------------|----------------|----------------|
|       |                             |                              | High Court            | District Court | Total          |
| 1     | Allahabad                   | District Court               | 0                     | 11601          | 11601          |
| 2     | Andhra Pradesh              | High Court                   | 18161                 | 9              | 18170          |
| 3     | Bombay                      | Both Court                   | 361666                | 2033711        | 2395377        |
| 4     | Calcutta                    | High Court                   | 9937                  | 2022           | 11959          |
| 5     | Chhattisgarh                | Both Court                   | 747                   | 1919           | 2666           |
| 6     | Delhi                       | District Court               | 0                     | 1348003        | 1348003        |
| 7     | Gauhati – Arunachal Pradesh | Both Court                   | 0                     | 0              | 0              |
| 8     | Gauhati – Assam             | Both Court                   | 27121                 | 33428          | 60549          |
| 9     | Gauhati – Mizoram           | Both Court                   | 0                     | 0              | 0              |
| 10    | Gauhati - Nagaland          | Both Court                   | 0                     | 0              | 0              |
| 11    | Gujarat                     | High Court                   | 64133                 | 7809           | 71942          |
| 12    | Himachal Pradesh            | Both Court                   | 3168                  | 98663          | 101831         |
| 13    | Jammu & Kashmir             | Both Court                   | 28935                 | 148241         | 177176         |
| 14    | Jharkhand                   | Both Court                   | 48                    | 1015           | 1063           |
| 15    | Karnataka                   | Both Court                   | 7647                  | 270856         | 278503         |
| 16    | Kerala                      | District Court               | 0                     | 1084819        | 1084819        |
| 17    | Madhya Pradesh              | District Court               | 0                     | 5817           | 5817           |
| 18    | Madras                      | Both Court                   | 116745                | 1642443        | 1759188        |
| 19    | Manipur                     | High Court                   | 5678                  | 19076          | 24754          |
| 20    | Meghalaya                   | Both Court                   | 27                    | 1              | 28             |
| 21    | Odisha                      | Both Court                   | 25697                 | 67574          | 93271          |
| 22    | Patna                       | Both Court                   | 663038                | 23446          | 686484         |
| 23    | Punjab & Haryana            | Both Court                   | 80234                 | 67419          | 147653         |
| 24    | Rajasthan                   | Both Court                   | 78039                 | 4510           | 82549          |
| 25    | Sikkim                      | Both Court                   | 3737                  | 6152           | 9889           |
| 26    | Telangana                   | Both Court                   | 8887                  | 22835          | 31722          |
| 27    | Tripura                     | Both Court                   | 4197                  | 25279          | 29476          |
| 28    | Uttarakhand                 | Both Court                   | 208                   | 79075          | 79283          |
|       |                             | <b>Total</b>                 | <b>1508050</b>        | <b>7005723</b> | <b>8513773</b> |



## Status of Digitization of Court Records as on 31.07.2025

| S.No. | Name of High Court          | Number of pages digitised in the High Court in the current month | Total number of pages digitised in the High Court up to the current month | District Courts(including Taluka Courts) under the jurisdiction of the High Court |                                                                           |
|-------|-----------------------------|------------------------------------------------------------------|---------------------------------------------------------------------------|-----------------------------------------------------------------------------------|---------------------------------------------------------------------------|
|       |                             |                                                                  |                                                                           | Number of pages digitised in District Court in the current month                  | Total number of pages digitised in District Court up to the current month |
| 1     | Allahabad                   | 46,96,196                                                        | 55,47,34,182                                                              | 7,76,66,863                                                                       | 1,34,07,17,776                                                            |
| 2     | Andhra Pradesh              | 23,36,765                                                        | 2,26,18,682                                                               | 1,80,10,198                                                                       | 8,26,06,940                                                               |
| 3     | Bombay                      | 63,47,294                                                        | 6,48,33,623                                                               | 0                                                                                 | 18,14,777                                                                 |
| 4     | Calcutta                    | 12,12,013                                                        | 5,39,87,774                                                               | 0                                                                                 | 0                                                                         |
| 5     | Chhattisgarh                | 22,779                                                           | 13,72,699                                                                 | 14,31,475                                                                         | 38,36,379                                                                 |
| 6     | Delhi                       | 6,86,109                                                         | 23,22,79,817                                                              | 50,18,262                                                                         | 9,61,32,248                                                               |
| 7     | Gauhati – Arunachal Pradesh | 0                                                                | 5,06,407                                                                  | 47,822                                                                            | 77,221                                                                    |
| 8     | Gauhati – Assam             | 0                                                                | 2,97,53,593                                                               | 0                                                                                 | 15,58,31,203                                                              |
| 9     | Gauhati – Mizoram           | 42,456                                                           | 10,33,610                                                                 | 84,483                                                                            | 17,15,737                                                                 |
| 10    | Gauhati – Nagaland          | 0                                                                | 0                                                                         | 0                                                                                 | 0                                                                         |
| 11    | Gujarat                     | 1,24,218                                                         | 8,67,269                                                                  | 1,73,724                                                                          | 7,75,897                                                                  |
| 12    | Himachal Pradesh            | 26,637                                                           | 71,68,968                                                                 | 0                                                                                 | 0                                                                         |
| 13    | Jammu & Kashmir             | 2,51,509                                                         | 4,01,21,001                                                               | 26,09,440                                                                         | 1,51,06,228                                                               |
| 14    | Jharkhand                   | 21,04,061                                                        | 2,16,69,596                                                               | 2,81,699                                                                          | 88,90,115                                                                 |
| 15    | Karnataka                   | 30,91,742                                                        | 3,94,72,745                                                               | 13,19,375                                                                         | 4,00,37,109                                                               |
| 16    | Kerala                      | 22,79,082                                                        | 6,92,26,375                                                               | 7,06,396                                                                          | 1,15,77,383                                                               |
| 17    | Madhya Pradesh              | 28,80,520                                                        | 23,41,02,626                                                              | 1,32,00,000                                                                       | 60,08,95,995                                                              |
| 18    | Madras                      | 1,29,37,266                                                      | 17,97,20,800                                                              | 50,67,921                                                                         | 10,90,50,511                                                              |
| 19    | Manipur                     | 66,441                                                           | 56,60,433                                                                 | 91,353                                                                            | 53,85,625                                                                 |
| 20    | Meghalaya                   | 0                                                                | 9,98,123                                                                  | 67,251                                                                            | 36,30,774                                                                 |
| 21    | Orissa                      | 1,70,237                                                         | 4,79,65,188                                                               | 92,80,556                                                                         | 14,68,38,399                                                              |
| 22    | Patna                       | 1,28,488                                                         | 2,33,11,571                                                               | 16,91,497                                                                         | 1,12,32,715                                                               |
| 23    | Punjab & Haryana            | 23,83,224                                                        | 28,41,89,053                                                              | 95,26,902                                                                         | 52,22,70,114                                                              |
| 24    | Rajasthan                   | 21,89,741                                                        | 11,89,71,979                                                              | 46,41,780                                                                         | 1,48,21,539                                                               |
| 25    | Sikkim                      | 1,169                                                            | 11,68,490                                                                 | 90,107                                                                            | 47,49,255                                                                 |
| 26    | Telangana                   | 19,61,598                                                        | 11,61,19,956                                                              | 84,42,892                                                                         | 5,54,72,533                                                               |
| 27    | Tripura                     | 2,37,347                                                         | 27,32,708                                                                 | 21,756                                                                            | 5,32,026                                                                  |
| 28    | Uttarakhand                 | 14,46,699                                                        | 2,10,73,618                                                               | 15,56,765                                                                         | 58,39,616                                                                 |
|       | <b>Total</b>                | <b>4,76,23,591</b>                                               | <b>2,17,56,60,886</b>                                                     | <b>16,10,28,517</b>                                                               | <b>3,23,98,38,115</b>                                                     |

## e-Committee Outreach/ Training Programmes Conducted as on 31.07.2025

| S.No. | Dates of Programmes     | Programme No. | Conducting Institute                | Title of Programme                                                                                                                                       | Participants                                                    | No. of Participants |
|-------|-------------------------|---------------|-------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------|---------------------|
| 1     | 26.07.2025              | ECT_9_2025    | JTRI,UP                             | Refresher programme for Court Staff                                                                                                                      | Staff of District Judiciary                                     | 800 (approx)        |
| 2     | 05.07.2025              | ECT_11_2025   | Andhra Pradesh Judicial Academy     | Programme for Technical staffs of District Courts Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, Lan connections, etc | Technical Staffs/District System Administrator/ System Officers | 50                  |
| 3     | 02.07.2025, 15.07.2025  | ECT_16_2025   | West Bengal Judicial Academy        | Ecourts Programme at All-District Headquarters                                                                                                           | High Court Digitization officials/Staffs                        | 45                  |
| 4     | 03.07.2025, 17.07.2025  | ECT_14_2025   | West Bengal Judicial Academy        | Cyber laws & Appreciation & Handling of Digital Evidence -Refresher Programme                                                                            | Judicial Officers                                               | 45                  |
| 5     | 12.07.2025              | ECT_6_2025    | Chhattisgarh State Judicial Academy | Training Programme on Digitization at High Court level                                                                                                   | High Court Digitization officials/Staffs                        | 24                  |
| 6     | 16.07.2025              | ECT_11_2025   | Delhi Judicial Academy              | Programme for Technical staffs of District Courts Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, Lan connections, etc | Technical Staffs/District System Administrator/ System Officers | 44                  |
| 7     | 30.07.2025 & 31.07.2025 | ECT_3_2025    | Delhi Judicial Academy              | Master Trainer Programme for New Master trainers                                                                                                         | Nominated New Master trainers                                   | 38                  |
| 8     | 19.07.2025              | ECT_9_2025    | Assam Judicial Academy              | Refresher programme for Court Staff                                                                                                                      | Staff of District Judiciary                                     | 611                 |
| 9     | 25.07.2025              | ECT_9_2025    | Assam Judicial Academy              | Refresher programme for Court Staff                                                                                                                      | Staff of District Judiciary                                     | 791                 |
| 10    | 14.07.2025 & 15.07.2025 | ECT_3_2025    | Gujarat State Judicial Academy      | Master Trainer Programme for New Master trainers                                                                                                         | Nominated New Master trainers                                   | 35                  |
| 11    |                         | ECT_11_2025   | Gujarat State Judicial Academy      | Programme for Technical staffs of District Courts Hardware & software maintenance, Data                                                                  | Technical Staffs/District System Administrator/ System Officers | 22                  |

|    |                         |             |                                       |                                                                                                                                                          |                                                                 |      |
|----|-------------------------|-------------|---------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------|------|
|    |                         |             |                                       | Replication, Data monitoring, VC equipment, Lan connections, etc                                                                                         |                                                                 |      |
| 12 |                         | ECT_3_2025  | Gujarat State Judicial Academy        | Master Trainer Programme for New Master trainers                                                                                                         | Nominated New Master trainers                                   | 35   |
| 13 | 21.07.2025 & 22.07.2025 | ECT_11_2025 | Gujarat State Judicial Academy        | Programme for Technical staffs of District Courts Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, Lan connections, etc | Technical Staffs/District System Administrator/ System Officers | 18   |
| 14 | 21.07.2025 & 22.07.2025 | ECT_08_2025 | Himachal pradesh judicial academy     | Refresher programme for Court Staffs & N step Training                                                                                                   | Administrative head, Nazarat , Process servers                  | 30   |
| 15 | 28.07.2025 & 29.07.2025 | ECT_09_2025 | Himachal pradesh judicial academy     | Refresher programme for Court Staff                                                                                                                      | Staff of District Judiciary                                     | 32   |
| 16 | 13.07.2025 - 20.07.2025 | ECT_7_2025  | Jharkhand Judicial Academy            | Advocate/ Advocate Clerk Ecourts Programme at Taluk /Village (once in 3 months)                                                                          | Advocate/ Advocate Clerk                                        | 1100 |
| 17 | 26.07.2025              | ECT_6_2025  | Karnataka Judicial Academy            | Training Programme on Digitization at High Court level                                                                                                   | High Court Digitization officials/Staffs                        | 53   |
| 18 | 19.07.2025              | ECT_9_2025  | Karnataka Judicial Academy            | Refresher programme for Court Staff                                                                                                                      | Staff of District Judiciary                                     | 29   |
| 19 | 10.07.2025              | ECT_4_2025  | Kerala Judicial Academy               | Advocate/ Advocate Clerk Ecourts Programme at District Headquarters                                                                                      | Advocate/ Advocate Clerk                                        | 134  |
| 20 | 10.07.2025              | ECT_4_2025  | Kerala Judicial Academy               | Advocate/ Advocate Clerk Ecourts Programme at District Headquarters                                                                                      | Advocate/ Advocate Clerk                                        | 129  |
| 21 | 11.07.2025              | ECT_4_2025  | Kerala Judicial Academy               | Advocate/ Advocate Clerk Ecourts Programme at District Headquarters                                                                                      | Advocate/ Advocate Clerk                                        | 95   |
| 22 | 11.07.2025              | ECT_9_2025  | Kerala Judicial Academy               | Refresher programme for Court Staff                                                                                                                      | Staff of District Judiciary                                     | 59   |
| 23 | 26.07.2025              | ECT_5_2025  | Madhya Pradesh State Judicial Academy | Programme for Court Managers & Administrative Head Staffs of District Judiciary                                                                          | Administrative Head staff & Court Managers from every District  | 153  |
| 24 | 26.07.2025              | ECT_6_2025  | Madhya Pradesh State Judicial Academy | Training Programme on Digitization at High Court level                                                                                                   | High Court Digitization officials/Staffs                        | 217  |

|    |                         |             |                                  |                                                                                         |                                                                 |     |
|----|-------------------------|-------------|----------------------------------|-----------------------------------------------------------------------------------------|-----------------------------------------------------------------|-----|
| 25 | 22.07.2025              | ECT_3_2025  | Manipur judicial academy         | Master Trainer Programme for New Master trainers                                        | Nominated New Master trainers                                   | 10  |
| 26 | 26.07.2025              | ECT_4_2025  | Manipur judicial academy         | Advocate/ Advocate Clerk Ecourts Programme at District Headquarters                     | Advocate/ Advocate Clerk                                        | 57  |
| 27 | 27.07.2025              | ECT_12_2025 | Manipur judicial academy         | Computer Skill enhancement Programme- Level I & II                                      | Advocate / Advocate clerk.                                      | 76  |
| 28 | 25.07.2025              | ECT_4_2025  | Meghalaya state judicial academy | Advocate/ Advocate Clerk Ecourts Programme at District Headquarters                     | Advocate/ Advocate Clerk                                        | 25  |
| 29 | 25.07.2025              | ECT_13_2025 | Meghalaya state judicial academy | Computer Skill enhancement Programme- Level I & II                                      | Judicial officers of District Judiciary (All cader)             | 4   |
| 30 | 26.07.2025              | ECT_15_2025 | Orissa Judicial Academy          | Refresher programme for Registry Staffs of High Courts                                  | High Court Staffs                                               | 28  |
| 31 | 26.07.2025              | ECT_7_2025  | Orissa Judicial Academy          | Advocate/ Advocate Clerk Ecourts Programme at Taluk /Village (once in 3 months)         | Advocate/ Advocate Clerk                                        | 44  |
| 32 | 10.07.2025 & 11.07.2025 | ECT_18_2025 | Bihar Judicial Academy           | ICT & eCourts Induction Programme for the newly recruited Direct District Judges        | Newly recruited Direct District Judges                          | 26  |
| 33 | 12.07.2025 & 13.07.2025 | ECT_17_2025 | Bihar Judicial Academy           | ICT & eCourts Induction Programme for the newly recruited Civil Judges                  | Newly recruited Civil Judge Junior Division                     | 81  |
| 34 | 26.07.2025              | ECT_4_2025  | Bihar Judicial Academy           | Advocate/ Advocate Clerk Ecourts Programme at District Headquarters                     | Advocate/ Advocate Clerk                                        | 147 |
| 35 | 26.07.2025              | ECT_14_2025 | Chandigarh Judicial Academy      | Cyber laws & Appreciation & Handling of Digital Evidence -Refresher Programme           | Judicial Officers                                               | 78  |
| 36 | 01.07.2025 - 11.07.2025 | ECT_17_2025 | Rajasthan State Judicial Academy | ICT & eCourts Induction Programme for the newly recruited Civil Judges                  | Newly recruited Civil Judge Junior Division                     | 134 |
| 37 | 19.07.2025              | ECT_11_2025 | Sikkim Judicial Academy          | Programme for Technical staffs of District Courts Hardware & software maintenance, Data | Technical Staffs/District System Administrator/ System Officers | 20  |



|    |              |             |                                          |                                                                                                                                                          |                                                                 |             |
|----|--------------|-------------|------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------|-------------|
|    |              |             |                                          | Replication, Data monitoring, VC equipment, LAN connections etc                                                                                          |                                                                 |             |
| 38 | 18.07.2025   | ECT_12_2025 | Telangana State Judicial Academy         | Computer Skill enhancement Programme- Level I & II                                                                                                       | Advocate / Advocate clerk                                       | 95          |
| 39 | 19.07.2025   | ECT_6_2025  | Telangana State Judicial Academy         | Training Programme on Digitization at High Court level                                                                                                   | High Court Digitization officials/Staffs/                       | 56          |
| 40 | 19.07.2025   | ECT_7_2025  | Telangana State Judicial Academy         | Advocate/ Advocate Clerk Ecourts Programme at Taluk /Village (once in 3 months)                                                                          | Advocate/ Advocate Clerk                                        | 687         |
| 41 | 05.07.2025   | ECT_10_2025 | Tripura- Agartala State Judicial Academy | Programme for Technical staffs of High Court - Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, Lan connections, etc    | Technical Staffs & NIC Coordinators at High court               | 10          |
| 42 | 05.07.2025   | ECT_11_2025 | Tripura- Agartala State Judicial Academy | Programme for Technical staffs of District Courts Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, Lan connections, etc | Technical Staffs/District System Administrator/ System Officers | 12          |
| 43 | 26.07.2025   | ECT_13_2025 | Tripura- Agartala State Judicial Academy | Computer Skill enhancement Programme- Level I & II                                                                                                       | Judicial officers of District Judiciary (All cader)             | 22          |
| 44 | 06.07.2025   | ECT_12_2025 | Uttarakhand Judicial and Legal Academy   | Computer Skill enhancement Programme- Level I & II                                                                                                       | Advocate / Advocate clerk.                                      | 40          |
| 45 | 14.07.2025   | ECT_14_2025 | Uttarakhand Judicial and Legal Academy   | Cyber laws & Appreciation & Handling of Digital Evidence -Refresher Programme                                                                            | Judicial Officers                                               | 23          |
| 46 | 20.07.2025   | ECT_6_2025  | Uttarakhand Judicial and Legal Academy   | Training Programme on Digitization at High Court level                                                                                                   | High Court Digitization officials/Staffs/                       | 25          |
|    | <b>TOTAL</b> |             |                                          |                                                                                                                                                          |                                                                 | <b>6289</b> |

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